

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 37 OF 2017

Dated: 12th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Transmission Corporation of Andhra Pradesh
Ltd.**

...Appellant(s)

Vs.

**Andhra Pradesh Electricity Regulatory
Commission**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Prashant Mathur
Ms. Prerna Singh

Counsel for the Respondent(s) : -

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **03.04.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

js/pk